GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO- 1898 TO BE ANSWERED ON- 13/03/2023

STUDENTS ENROLLED IN EMRS

1898. SHRI DILIP GHOSH: SHRIMATI JASKAUR MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the scheme of Eklavya Model Residential Schools (EMRS) in the tribal areas of the country along with salient features of the same;

(b) the number of students/tribal children enrolled in EMRS till now along with the names of places and their location across the country including Rajasthan and districts of West Bengal;

(c) whether the number of tribal children enrolled in schools across the country has increased and if so, the details thereof;

(d) the details of the funds sanctioned, allocated, released and utilised for the said purpose during each of the last five years including Rajasthan;

(e) whether the Government is also considering to recruit teachers and supporting staff in these schools and if so, the details thereof; and

(f) the details of the targets set and achievements made so far in this regard?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SMT. RENUKA SINGH SARUTA)

(a) to (c): The scheme of Eklavya Model Residential School (EMRS) is being implemented as a central sector scheme to provide quality education to Scheduled Tribes (ST) students (Class 6th to 12th) in remote areas to enable them to access the best opportunities in education and to bring them at par with the general population. Government has decided to establish one EMRS in every block with more than 50% ST population and at least 20,000 tribal persons (as per 2011 census) subject to availability of suitable land to be provided by the State Government. EMRSs are intended to provide good quality education to tribal students, free of cost in their own environment. The capital cost for setting up the school complex, including hostels and staff quarters has been revised from Rs 20.00 crores to Rs. 37.80 crore in plain areas from Rs. 24.00 Crores to Rs. 48.00 crore in North East, hilly areas and LWE affected areas. Recurring cost upto Rs. 1.09 lakh per year per student is paid for running of the schools and towards expenses of the students (uniform, books & stationary, food etc.)States have also been advised to run schools in alternative buildings preferably in Government Buildings have been made functional across the country with 113275 students enrolled in these EMRSs. The enrollment of in EMRSs have increased over the years and the state-wise details thereof is as per Annexure.

(d): Under the scheme of EMRS, funds are released by the Ministry to an autonomous society ,National Education Society for Tribal Students (NESTS) for implementation of the scheme and NESTS further releases funds to State Societies and Construction Agencies etc. as per their requirements. Upto the year 2019-20, funds were being released to states including Rajasthan for this scheme under Grants under Article 275 (1) of the constitution as one of the components. From the year 2020-21 onwards, separate allocation has been made for EMRS scheme and the details of funds sanctioned/released by the Ministry to NESTS and utilization reported from the year 2020-21 onwards is as under:

		(Rs. in Crores)
Financial year	Fund sanctioned/released to NESTS	Utilization reported by NESTS
2020-21	1199.98	1199.98
2021-22	1057.74*	301.00

*UC in respect of fund released under CCA is not due as on date.

(e) & (f): Government in Budget 2023-24 has made announcement of recruitment of 38,800 teachers and support staff for the 740 Eklavya Model Residential Schools, serving 3.5 lakh tribal students. In pursuance of this, National Education Society for Tribal Students (NESTS) has finalized the action plan and is taking further appropriate action to initiate the recruitment process in a phased manner

Annexure_as referred in part (a) to (c) of the reply to Lok Sabha Unstarred Question No. 1898 dated 13.03.2023 raised by Shri Dilip Ghosh and Shrimati Jaskaur Meena regarding " Students Enrolled in EMRS".

S. No.	State/UT	2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	2800	3424	4609	5795	7087
2	Arunachal Pradesh	240	208	100	220	290
3	Assam	0	480	480	480	Not reported
4	Bihar	-	-	-	-	0
5	Chhattisgarh	6780	7961	11519	15581	19123
6	Dadra Nagar Haveli and Daman & Diu	0	0	120	179	238
7	Gujarat	10172	10156	10974	10973	10985
8	Himachal Pradesh	210	312	422	552	673
9	Jammu & Kashmir	-	-	-	-	294
10	Jharkhand	2829	3558	3084	3051	3201
11	Karnataka	2879	3053	3638	4027	4185
12	Kerala	600	535	520	560	697
13	Ladakh	-	-	-	-	0
14	Madhya Pradesh	10270	12946	20657	23393	24281
15	Maharashtra	4103	5067	6272	7062	8048
16	Manipur	1170	1440	1439	1431	1440
17	Meghalaya	-	-	-	-	0
18	Mizoram	400	396	856	1061	1250
19	Nagaland	583	619	640	671	681
20	Odisha	5340	5821	6711	7317	8495
21	Rajasthan	5350	4947	5938	7224	8222
22	Sikkim	915	979	987	1008	1131
23	Tamil Nadu	1553	2186	2506	2867	2488
24	Telangana	4160	3960	5815	6795	7113
25	Tripura	1680	1740	1824	1899	1984
26	Uttar Pradesh	630	473	495	480	617
27	Uttarakhand	279	393	514	765	752
28	West Bengal	2662	2737	400	2072	Not Reported
	Grand Total	65605	73391	90520	105463	113275